Name of the Corporate Debtor: M/s Magnifico Minerals Private Limited; Date of Commencement of CIRP: 07.08.2024; List of Creditors as on: 28.11.2025

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B																			
Sr. No	Name of creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Amoun Share in of CoC Conting		Details of Security Interest, if		Details of guarantee, if any,	any	Details of any mutual credit, debts etc		Reason for Claim not admitted	Contingent	Under Verification (In Rs.)	Remarks
			Date of Receipt		Date of admission /updation	Amount of claim admitted (Rs.)		(where applicabl e)	ent Claim (Rs.)	any	arrangement in respect of goods or properties, if any	held in relation to claim	debts etc.						
1	Taxes/Delhi GST	Government Dues	19.09.2024	12,801,011	20.09.2024	12,801,011	No	NA	-	-	-				-	-	-	-	
2	Commissionerate of Custom (Mangaluru)*	Government Dues	24.09.2024	155,817,978	18.10.2024	-	No	NA	-	-	-		-	-	-	-	155,817,978	-	
3	The Deputy Commissioner of Income Tax	Government Dues	25.10.2024	420,307,863	16.11.2024	405,028,776	No	NA	-	-	-		-		15,279,087	-	-	-	Duly signed & stamped Form was received on 11.11.2024
4	Additional Commissioner of Central Tax, Office of the Commissioner of Central Excise and Central Tax (GST), Mangalore	Government Dues	24.01.2025	12,128,600	28.11.2025	11,924,836	No	NA	-	-	-		-		203,764	-	-	-	The claim of Rs. 1,19,24,836 is categorized as acceptable in accordance with the provisions of Regulation 13(1B) of the CIRP Regulation.
5	Office of the State Tax Officer, Department of Goods and Service Tax (GST), Mumbai	Government Dues	21.04.2025	3,449,936	28.11.2025	3,449,936	No	NA	-	-	-		-	-	-	-	-	-	The claim amount is categorized as acceptable in accordance with the provisions of Regulation 13(1B) of the CIRP Regulation.
	Total			604,505,388		433,204,559				-			<u> </u>	<u> </u>	15,482,851	-	155,817,978		gammoni

